

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3493

ANSWERED ON:18.04.2005

PAYMENT OF COMPENSATION TO VICTIMS OF BHOPAL GAS TRAGEDY

Moghe Shri Krishna Murari

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the amount released by the Union Government for payment of compensation to the victims of Bhopal Gas tragedy;
- (b) the amount paid to victims out of the said amount; and
- (c) the total amount left with the Union Government and by when it is likely to be paid to the victims ?

Answer

MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL(SHRI RAM VILAS PASWAN)

(a) An amount of Rs. 1039.08 crores was transferred to the Welfare Commissioner's account in October, 1992 by the Reserve Bank of India which was paid to the Bank by Union Carbide Corporation, USA in compliance with the order passed by the Hon'ble Supreme Court of India on 14.2.1989.

(b) As per the information provided by the office of the Welfare Commissioner, Bhopal Gas Victims, Bhopal an amount of Rs. 1539.86 crores as original compensation and Rs.393.90 crores as pro-rata compensation totaling to Rs. 1933.76 crores has been disbursed up to 31.3.2005 to the victims.

(c) As informed by the Office of the Welfare Commissioner, Bhopal Gas Victims, Bhopal an amount of Rs. 1000.00 crores approximately is lying with the Reserve Bank of India. The office of the Welfare Commissioner is paying the compensation on priority. However the Welfare Commissioner had conveyed that it is difficult to inform the actual date of disbursement as the matter is under consideration with the Hon'ble Supreme Court of India.